

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:307
ANSWERED ON:11.07.2014
SENDING CHILDREN TO ORPHANAGES
Biju Shri Parayamparanbil Kuttappan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaint regarding sending children from other States to orphanages in Kerala;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): Yes, Madam. The Government has received complaints regarding a case of suspected trafficking involving about 466 children being brought/ trafficked to Kerala from the States of Jharkhand, Bihar and West Bengal.

(c): As per the information received from the Government of Kerala, a batch of 455 children were rescued by Railway Police and Kerala Police on 24.05.2014 and another batch of 123 children were rescued on 25.05.2014 at Palakkad Railway Station. These Children were transferred by the Child Welfare Committee (CWC) to various Government and Non-Governmental Organisation (NGO) run Children Homes at Kozhikode, Palakkad and Thrissur districts in Kerala. Further, on 26.05.2014 the Kerala Police have filed FIRs under section 370 (5) of the Indian Penal Code in Crime Number 48/2014 and 49/2014 in First Class Magistrate Court, Palakkad. Eight persons have been arrested in this connection.